

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Law and Justice (Department of Legal Affairs), under sub-section (3) of Section 21A of the Commercial Courts Act, 2015, along with Delay Statements:-

- (1) G.S.R. 270 (E), dated the 29th April, 2020, publishing the Commercial Courts (Statistical Data) Amendment Rules, 2020.
- (2) G.S.R. 271 (E), dated the 29th April, 2020, publishing the Commercial Courts (Pre-Institution Mediation and Settlement) Amendment Rules, 2020.

[Placed in Library. For (1) and (2) See No. LT-4290/17/21]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Judicial Academy, Bhopal, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Performance Report of the above Academy, for the year 2017-18.

[Placed in Library. See No. LT-3890/17/21]

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

I. Notifications of the Ministry of Textiles

II. Reports and Accounts (2019-20) of various Corporation, Councils, Associations and Institution and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shrimati Smriti Zubin Irani, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Textiles, under Section 13B of the Central Silk Board Act, 1948:-

- (1) S.O. 3813 (E), dated the 26th October, 2020, notifying the nomination of Shri Rajit Ranjan Okhandiar, Member Secretary, Central Silk Board, Bengaluru, to serve as Member of the Central Silk Board for a period of three years w.e.f. 06.11.2020 or till he holds the office, whichever is earlier subject to the provisions of the Act.

- (2) S.O. 3814 (E), dated the 26th October, 2020, notifying the nomination of certain persons, as mentioned therein, to serve as Member of the Central Silk Board for a period of three years from the date of the Notification, subject to the provisions of the Act.
- (3) S.O. 4205 (E), dated the 24th November, 2020, entrusting additional charge of Chairman, Central Silk Board, Bangalore to Shri Ravi Capoor, IAS (AM: 1986), Secretary, Ministry of Textiles for a period from the date of his assumption of additional charge of the post and up to 31st December, 2020 (i.e. date of his superannuation from Government service), or till the regular appointment to the post, or until further orders, whichever is the earliest, subject to the provisions of the Central Silk Board Act and Central Silk Board Rules.
- (4) S.O. 349 (E), dated the 25 January, 2021, notifying the nomination of certain persons, as mentioned therein, to serve as a Member of the Central Silk Board for a period of three years from the date of the Notification, subject to the provisions of the Act.
- (5) S.O. 479 (E), dated the 1st February, 2021, notifying the nomination of Shri Navin K. Choudhary, Principal Secretary, Animal and Sheep Husbandry Dept. (Addl. Charge of Administrative Secretary, Agriculture/Horticulture and Cooperatives Dept.), Government of Jammu and Kashmir, to serve as Member of the Central Silk Board for a period of three years from the date of the Notification, subject to the provisions of the Act.

[Placed in Library. For (1) to (5) See No. LT-4024/17/21]

II. (A) (1) A copy each (in English and Hindi) under sub-section (1) (b) of Section 394 of the Companies Act, 2013, of the following papers:—

- (a) Fiftieth Annual Report and Accounts of the Cotton Corporation of India Limited (CCI), Navi Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-3344/17/21]

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

(B) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Twenty-fifth Annual Report and Accounts of the Powerloom Development and Export Promotion Council (PDEXCIL), Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4023/17/21]

- (ii) (a) Annual Report and Accounts of the Wool Industry Export Promotion Council (WOOLTEXPRO), Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4020/17/21]

- (iii) (a) Annual Report and Accounts of the Northern India Textile Research Association (NITRA), Ghaziabad, Uttar Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4010/17/21]

- (iv) (a) Annual Report and Accounts of the Bombay Textile Research Association (BTRA), Mumbai, Maharashtra, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4011/17/21]

- (v) (a) Annual Report and Accounts of the South India Textile Research Association (SITRA), Coimbatore, Tamil Nadu, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4014/17/21]

- (vi) (a) Seventieth Annual Report and Accounts of the Synthetic and Art Silk Mills' Research Association (SASMIRA), Mumbai, Maharashtra for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4013/17/21]

- (vii) (a) Annual Report and Accounts of the Ahmedabad Textile Industry's Research Association (ATIRA), Ahmedabad, Gujarat, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4015/17/21]

- (viii) (a) Fifty-fifth Annual Report and Accounts of the Wool & Woollens Export Promotion Council (W&WEPC), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement in giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4021/17/21]

- (ix) (a) Fifty-fifth Annual Report and Accounts of the Wool Research Association (WRA), Thane, Maharashtra, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.
- (c) Statement in giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4022/17/21]

- (x) (a) Annual Report and Accounts of the Sardar Vallabhbhai Patel International School of Textiles and Management (SVPISTM), Coimbatore, Tamil Nadu, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institution.
- (c) Statement in giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4019/17/21]

Report and Accounts (2019-2020) of NILERD, Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Rao Inderjit Singh, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Fifty-seventh Annual Report and Accounts of the National Institute of Labour Economics Research and Development (NILERD), Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-3903/17/21]

I. Notifications of the Ministry of Personnel, Public Grievances and Pensions Reports and Accounts (2019-20) of various Corporations, Institutes, Centres and Society and related papers

III. MoU between Government of India and NEHHDC Limited

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Dr. Jitendra Ssiingh, I lay on the Table—

I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of Section 3 of the All India Services Act, 1951:—

- (1) G.S.R. 780 (E), dated the 21st December, 2020, publishing the Indian Police Service (Fixation of cadre Strength) Fourth Amendment Regulations, 2018.
- (2) G.S.R. 781 (E), dated the 21st December, 2020, publishing the Indian Police Service (Pay) Fourth Amendment Rules, 2018.